

30.10.2002
MA 2413/2002 IN
DA 1667/2002

Present: Shri B.S.Jain, counsel for applicant.

MA 2413/2002

Learned counsel for applicant withdraws the
MA-2413/2002 with liberty to take recourse under the law.

Allowed as prayed. Subject to aforesaid,
MA-2413/2002 is dismissed as withdrawn.


(S.A.T. Rizvi)
Member (A)


(V.S. Aggarwal)
Chairman

/sunil/